

funds during the current year for taking a massive programme for construction of houses for low and poor people;

(b) if so, what is the total amount asked for from the Ministry in this regard;

(c) whether the Ministry has decided to make on the spot enquiry about the scheme;

(d) how much funds have been allotted by the Centre for the purpose to the State Government; and

(e) the details of the schemes likely to be implemented in the State with Centre's help?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) to (e). No specific scheme has been submitted by Gujarat Government for loan assistance for low and poor people. Central financial assistance for all State Sector programmes, including housing, is released to the State Government in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme or Head of Development. The State Governments are free to utilise funds for various State Sector schemes, including housing, according to their requirements and priorities.

2. Besides the above Central financial assistance, the Ministry of Works and Housing allocates L.I.C. loans to the various State Governments every year for the implementation of the approved social housing schemes. Against their request for the allocation of a sum of Rs. 879 lakhs of the L.I.C. loan for the year 1977-78 for that purpose, a sum of Rs. 90 lakhs was allocated as L.I.C. loan to the Government of Gujarat..

3. In the current financial year, upto 15-2-1978, Housing and Urban Development Corporation has sanctioned loans amounting to Rs. 356,809 lakhs for various agencies in the State of Gujarat against the project cost of Rs. 471,420 lakhs.

#### **Educational Framework**

1745. **SHRI SHANKERSINHJI VAGHELA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the discussions between the Education Ministry and the Planning Commission have since been completed on the educational framework and allocation of resources; and

(b) if so, the salient features of the consensus arrived at?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) and (b). No Sir. The discussions are not over yet.

#### **National Library of India Act**

1746. **SHRI SAMAR GUHA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware about public reaction against the National Library Act; and

(b) if so, whether Government propose to take steps to revoke it?